



F.No. 10/37/2018-Estt./NCLAT
NATIONAL COMPANY LAW APPELLATE TRIBUNAL
2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (M.T.N.L. Building),
9, C.G.O. Complex, Lodhi Road, New Delhi – 110003.

Dated: 19th December, 2023

OFFICE ORDER
(NO. 174 / 2023)

It is once again brought to the notice of all concerned that in all Appeals/ I.A.s filed before the National Company Law Appellate Tribunal, where fees is required to be paid, the fees shall be paid separately for each such Appeal / I.A.

By Order of the Hon'ble Chairperson

Sd/-
(Peeush Pandey)
Registrar

To

All concerned.